

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

APTEL/Registry/Vacation/2016

Date: 31/5/2016

VACATION NOTIFICATION 2016

In Pursuance of Rule 54 of the Appellate Tribunal for Electricity(Procedure, Form, Fee and Record of Proceedings) Rules, 2007, the Hon'ble Chairperson has directed that the Tribunal will be closed for the Annual Summer Vacation from 6th June 2016 to 1st July 2016 (both days inclusive) and will reopen on Monday the 4th July 2016.

The Hon'ble Chairperson has nominated the following Hon'ble Members to constitute Vacation Benches during Summer Vacation 2016, for hearing urgent matters, if any:

- (a) Hon'ble Mrs. Justice Ranjana Prakash Desai, Chairperson and Hon'ble Mr. I.J.Kapoor, Technical Member during Summer Vacation from 6th June to 16th June 2016.**
- (b) Hon'ble Mrs. Justice Ranjana Prakash Desai, Chairperson and Hon'ble Mr. Talukdar, Technical Member P&NG) during Summer Vacation from 6th June to 10th June 2016.**

During Summer Vacation, only the matters which are required to be immediately or promptly dealt with shall be received in the Registry and the Registrar on being satisfied of the urgency shall order registration and posting of such cases before the vacation Bench.

The Registry of the Tribunal will remain open daily except on Saturdays, Sundays and holidays from 10.00 A.M to 2.30 P.M.

REGISTRAR

**To:
The Notice Boards of the Tribunal**

The Bar Room of APTEL

The Website of APTEL

The PPS/PS of the Hon'ble Chairperson/Hon'ble Members for submitting this Notification before the Hon'ble Members.